

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-128(PB)/2018**

**IN THE MATTER OF:**

**APN Infra Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**Vs.**

**Amrapali Centurian Park Pvt. Ltd.**

**.... RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.08.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS:**

For the Petitioner/Applicant :

Mr. Nikilesh R. Adv.

For the Respondent(s):

Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy  
counsels for Mr. Alok Kr. Aggarwal, Adv.

**ORDER**

For order, see (IB)-90(PB)/2017.

28.08.2018

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